

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 413

Dated: 11/07/2019

Hon'ble the Chief Justice has been pleased to issue an Order dated 09.07.2019, on the administrative side in connection with the proceedings of PIL Nos. 13 & 14 of 2016 titled J&K High Court Bar Association V/s Union of India and others, wherein her Lordship has expressed her displeasure about the manner in which the Court files are being maintained, the manner in which proper noting of the Orders passed by the Hon'ble Supreme Court of India are not being marked and brought to the notice of concerned Benches.

In the above backdrop, Sh. Durga Dass Additional Registrar-cum-Bench Secretary and Sh. Azad Ahmad Wani, Additional Registrar (Adm), are appointed as nodal officers for Jammu and Srinagar wings of the High Court respectively for following up the matters where directions have been given by Hon'ble Supreme Court which are required to be implemented or where time bound reports have to be submitted to the Hon'ble Supreme Court or any other Forum or Authority.

By order.

No: 7336-73/48

Dated: 11/07/2019

(Sanjay Dhar)
Registrar General

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information and necessary compliance. Further to circulate the copies of both the orders to all the members of the Registry of your wing.
6. Sh. Durga Dass, Additional Registrar-cum-Bench Secretary, High Court Jammu Wing.
7. Sh. Azad Ahmad Wani, Additional Registrar (Adm), High Court, Srinagar Wing.
..... for information and necessary/strict compliance
8. All the Bench Secretaries of the Hon'ble High Court of J&K.
.....for information and necessary/strict compliance.
9. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.

Registrar General

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